

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA**

**LIBRARY**

OA. 350/887/2020

Date of order: 15.10.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Shri Subhajit Seth,  
Son of Sri Salil Seth,  
Aged about 27 years,  
General Candidate,  
Residing at Vill. & P.O. – Kanpur,  
P.S. – Amta,  
Dist. – Howrah, Pin. – 711410,  
West Bengal, unemployed.

..... Applicant.

**-Versus-**

1. Union of India,  
Service through the Secretary,  
Ministry of Communication &  
Information Technology,  
Government of India,  
New Delhi -110001.
2. The Chief Post Master General,  
West Bengal Circle,  
Yogayog Bhawan, Chittaranjan Avenue,  
Kolkata – 700012.
3. The Sr. Superintendent of Post Offices,  
Howrah Division,  
Howrah, Pin. – 711101.

..... Respondents.

For the Applicant : Mr. P.C. Das, Counsel  
Mr. J. R. Das, Counsel  
Ms. T. Maity, Counsel

For the Respondents : Mr. P.N. Sharma, Counsel



ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard.

2. This OA has been preferred by the applicant seeking the following reliefs:

- "8.a) An order directing the respondents to allow casual appointment to the applicant herein in any of the vacant GDS posts in Howrah Division or any other available job to the applicant herein, so that the very existence of the family of the applicant be protected in the interest of justice.
- b) An order directing the respondents to consider and dispose of the representation dated 06.08.2020 by the applicant in a time bound manner to offer some casual engagement to the applicant in the interest of justice in the light of the order passed by the Hon'ble Tribunal dt. 04.08.2020.
- c) An order directing the respondents to consider the applicant as General Candidate in the light of the Swami's Rule.
- d) An order directing the respondents to produce entire records of the case with copy to the Ld. Advocate appearing for the applicant for conscientious justice.
- e) Any other order or orders further order/ orders as to this Hon'ble Tribunal may seem fit and proper."

3. Ld. Counsel for applicant would draw our attention to the communication dated 5<sup>th</sup> October, 2020 which reads as under:

"Sub: Application for appointment to the post of any GDS under Howrah Division submitted by Sri Subhajit Seth, S/o- Sri Salil Seth, Vill+P.O.- Kanpur, Howrah- 711410.

Ref: No previous reference.

Enclosed kindly find one letter dated 6.08.2020 from Subhajit Seth along with other enclosures.

The said documents received by this office on 30.09.2020 are sent herewith for favour of kind disposal since all categories of selection and engagement of GDS is online.

Encl: As stated above."



4. In view of the fact that the applicant has been permitted to apply afresh online, we dispose of the OA with liberty to the applicant to apply afresh online if he aspires for a consideration.

5. In the event, he chooses to apply against any such online selection process his application shall be considered in accordance with law.

6. The present OA accordingly stands disposed of. No costs.

*(Nandita Chatterjee)*  
Member (A)

*(Bidisha Banerjee)*  
Member (J)

pd

